

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 20.09.2019 (FRIDAY)**  
**COURT OF CHAIRPERSON**  
**10: 30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 377 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Sachet Infrastructure Pvt Ltd & Anr. <b>With</b>	Shardul S. Shroff	Manisha Choudhary-R1 Sanjay Bhatt-RP Kiran Sharma-CS
2.	Comp. App. (AT) (Ins) No. 378 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Superlative Infrastructure Pvt Ltd & Anr. <b>With</b>	Shardul S. Shroff	Manisha Choudhary-R1 Sanjay Bhatt-RP Kiran Sharma-CS
3.	Comp. App. (AT) (Ins) No. 379 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Magad Realtors Pvt Ltd & Anr. <b>With</b>	Shardul S. Shroff	Manisha Choudhary-R1 Sanjay Bhatt-RP Kiran Sharma-CS
4.	Comp. App. (AT) (Ins) No. 380 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Mehak Realtech Pvt Ltd & Anr. <b>With</b>	Shardul S. Shroff	Manisha Choudhary-R1 Sanjay Bhatt-RP Kiran Sharma-CS
5.	Comp. App. (AT) (Ins) No. 381 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Sameeksha Estate Pvt Ltd & Anr. <b>With</b>	Shardul S. Shroff	Manisha Choudhary-R1 Sanjay Bhatt-RP Kiran Sharma-CS
6.	Comp. App. (AT) (Ins) No. 382 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Manogayan Estates Pvt Ltd & Anr. <b>With</b>	Shardul S. Shroff	Manisha Choudhary-R1 Sanjay Bhatt-RP Kiran Sharma-CS
7.	Comp. App. (AT) (Ins) No. 383 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Bhisham Infrastructure Pvt Ltd & Anr. <b>With</b>	Shardul S. Shroff	Manisha Choudhary-R1 Sanjay Bhatt-RP Kiran Sharma-CS
8.	Comp. App. (AT) (Ins) No. 384 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Neeleshwar Mines & Minerals (India) Pvt. Ltd & Anr. <b>With</b>	Shardul S. Shroff	Manisha Choudhary-R1 Sanjay Bhatt-RP Kiran Sharma-CS
9.	Comp. App. (AT) (Ins) No. 385 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Jamvant Estates Pvt Ltd & Anr.	Shardul S. Shroff	Manisha Choudhary-R1 Sanjay Bhatt-RP Kiran Sharma-CS

10.	Comp. App (AT) (Ins) No. 671 of 2019	State Bank of India. Vs. Rohit Ferro Tech Ltd.	Nikhil Mathur	Vanita Bhargava
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#### For Orders

11.	Comp. App. (AT) (Ins) No. 574 of 2019	Lagadapati Ramesh. Vs. Ramanathan Bhuvaneshwari. <b>With</b>	Y. Suryanarayana.	Ramanathan Bhuvaneshwari-R1
12.	Comp. App. (AT) (Ins) No. 592 of 2019	Commune Properties India Pvt Ltd & Ors. Vs. Ramanathan Bhuvaneshwari & Ors.	R.V. Yogesh	Ramanathan Bhuvaneshwari-R1 Y.Suryanarayan- R5 Vikas Mehta-R9
13.	Comp. App. (AT) (Ins) No. 852 of 2019	LT. COL.H.S. Bedi (Retd.) Vs. L & T Finance Ltd & Ors.	Ashim Vachher	S N Gautam-R1
14.	Comp. App. (AT) (Ins) No. 920 of 2019	Mansi Oils & Grains Pvt Ltd. Vs. United Bank of India & Anr.	Rajendra Raju Mansinghka	Santosh Rao Karan Mehra

#### For Admission (Fresh Cases)

15.	Comp. App. (AT) (Ins) No. 972 of 2019	Vivek Shukla. Vs. Advance Cargo Movers (India) Pvt Ltd.	Sameer Jain	
16.	Comp. App. (AT) (Ins) No. 973 of 2019	Kotak Mahindra Bank Ltd. Vs. Prasad Properties and Investments Pvt Ltd.	Sumant Batra	
17.	Comp. App. (AT) (Ins) No. 974 of 2019	Suresh Kumar Aggarwal. Vs. Royal Kitchen Appliances Pvt Ltd & Anr.	Amar Gupta	
18.	Comp. App. (AT) (Ins) No. 975 of 2019	Vikram B. Sanghvi Vs. Bank of Baroda & Anr.	Rajendra Beniwal	
19.	Comp. App. (AT) (Ins) No. 976 of 2019	Srei Equipment Finance Ltd. Vs. Cosyn Ltd. & Ors.	Arijit Mazumdar	Mullapudi Rambabu
20.	Comp. App. (AT) (Ins) No. 977 of 2019	Wipro Ltd. Vs. Navayuga Infotech Pvt. Ltd.	Gaurav Bahl	
21.	Comp. App. (AT) (Ins) No. 978 of 2019	Vanita Panday. Vs. Vee Kay Electricals	Gaurav Kejriwal	
22.	Comp. App. (AT) (Ins) No. 979 of 2019	D & I Taxcon Services Pvt. Ltd. & Anr. Vs. Vinod Kumar Kothari	Tapas Dutta	
23.	Comp. App. (AT) (Ins) No. 980 of 2019	DCM Shriram Ltd. Vs. Amresh Shukla & Ors.	Prem Prakash	

**For Admission (After Notice)**

24.	Comp. App. (AT) (Ins) No. 12 of 2019	Jakson Engineers Ltd. Vs. Refex Energy Ltd.	Amar Gupta	Kumarpal R Chopra
25.	Comp. App. (AT) (Ins) No. 637 of 2019	Liberty House Group Pte Ltd. Vs. Dinkar T. Venkatasubramanian	Prachi Johri	Sumesh Dhawan Sumant Batra-RP
26.	Comp. App. (AT) (Ins) No. 645 of 2019	Manoj Kumar Vs. Ample Infrastructure Pvt. Ltd. & Anr.	Arijit Mazumdar	Sanskar Agarwal- R1 Saurabh Kalia-IRP Pavan Bhushan
27.	Comp. App. (AT) (Ins) No. 748 of 2019	R.R. Gopaljee. Vs. Indian Overseas Bank & Ors.	Ramalingam. VA	
28.	Comp. App. (AT) (Ins) No. 750 of 2019	Hemant Shantilal Shah. Vs. Care Office Equipment Ltd & Anr.	Arvind Kumar Gupta	Malak Bhatt-R2 Sumit Kansal-IRP
29.	Comp. App. (AT) No. 147 of 2019	Agarpara Company Ltd. Vs. Agarpara Jute Mills Ltd & Ors.  <b>With</b>	Sadapurna mukherjee	Atanu Mukherjee- R1 Arjun Agarwal- R13 Ashok Jain-R25
30.	Comp. App (AT) No. 155 of 2019	Lakeview Agencies Pvt Ltd & Ors. Vs. Agarpara Jute Mills Ltd & Ors.  <b>With</b>	Saurabh Jain	Krishnendu Dutta- R1 Arjun Aggarwal- R13 Ashok Kr. Jain-R25 Gauraw Kejriwal- 29
31.	Comp. App (AT) No. 169 of 2019	Mahendra Sharma & Anr. Vs. Agarpara Jute Mills Ltd & Ors.	Shaurya Kuthiala	Atanu Mukherjee

**12: 00 Noon****For Orders**

32.	Comp. App. (AT) (Ins) No. 707 of 2019	Jet Airways (India) Ltd. (Offshore Regional Hub, Through its Administrator Mr. Rocco Mulder) Vs. State Bank of India & Anr.	Priyanka Anand	Karan Khanna, Aditya Chatterjee
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**12: 30 PM****For Admission (After Notice)**

33.	Comp. App. (AT) No. 222 of 2019	Udayan Sen. Vs. Union of India Through Ministry of Corporate Affairs & Ors. <b>With</b>	Aayushi Sharma	Karan Khanna
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34.	Comp. App. (AT) No. 223 of 2019	Kalpesh Mehta Vs. Union of India through Ministry of Corporate Affairs & Ors. <b>With</b>	Aayushi Sharma	Karan Khanna
35.	Comp. App. (AT) No. 224 of 2019	Deloitte Haskins & Sells LLP. Vs. Union of India through Ministry of Corporate Affairs & Ors.	Mahesh Agarwal	Karan Khanna

**02:00 PM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2946 of 2019 in Comp. App. (AT) (Ins) No. 181 of 2018	P. Chandra Sekhar Vs. Wincere Inc. & Ors.	Varun Mishra	Mohit D Ram
2.	Comp. App. (AT) No. 350 of 2018	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. <b>With</b>	Rohin Dubey	Anuradha sharma (R1), Inder raj gill (R2)
3.	Contempt Case (AT) No. 21 of 2018 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. <b>With</b>	Anuradha Sharma	Lalit Bhasin
4.	Contempt Case (AT) No. 02 of 2019 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin

**For Hearing**

5.	TA (AT) (Competition) No. 33 of 2017 & IA No. 61/2017 (Old Appeal No. 50/2014) <b>Part Heard</b>	Adani Gas Limited (AGL) Vs. CCI &Anr. <b>With</b>	Rahul Satyan	MehulParti, R-1 Sharad Gupta, R-2
6.	TA (AT) (Competition) No. 34 of 2017 (Old Appeal No. 57/2014) <b>Part Heard</b>	Faridabad Industries Associations (FIA) Vs. CCI &Anr.	Sharad Gupta	MehulParti (R-1) Rahul Satyan

7.	Transfer Original Petition (AT) (MRTP) No. 06 of 2017 (Old RTPE No. 323/1996)	Shobha Rani Jain Vs. Delhi Development Authority (DDA)	Dhurv Shukla	Akshay Ravi
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**Note: - The Court will rise at 03: 00 PM.**

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**By Order**

**-Sd/-  
Registrar**